

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/972/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
Presiding Officer/Member,  
Motor Accident Claim Tribunal,  
Nalbari.

Dated Guwahati, the 8<sup>th</sup> February, 2018.

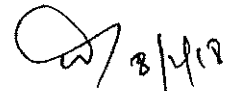
Sub:- **Casual Leave along with headquarter leave permission.**

Ref:- Your letter No.MACT/N/238, dtd. 07.02.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days Casual Leave on 12.02.2018 and 13.02.2018 along with headquarter leave permission from the evening of 10.02.2018 till the morning of 15.02.2018 has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

